DIESELISATION OF TRAINS ON LALGOLA-SEALDAH SECTION

868. SHRI SANAT KUMAR RAHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to dieselise the trains on Lalgola-Sealdha section of Eastern Railway; and

(b) if so, when the scheme will be implementtd?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) No.

(t) Does not arise. EXPRESS TRAIN FROM

HOWRAH TO PURULIA

869. SHRI SANAT KUMAR RAHA : Will the Minister of RAILWAYS pleased to state:

(a) whether Government propose to introduce one Express train from Howrah to Purulia to help the distressed passengers who are ft present served by only one passenger train on the route ; and

(b) if so, by when the Express train will be introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SER1 MOHD. SHAFI QURESHI) : (a) No. The •accommodation even in the existing services

is not fully utilised.

(b) Does not arise.

PROVISION OF A HALT STATION BETWEEN MAHIPAL HALT AND MANIGRAM

870. SHRI SANAT KUMAR RAHA : Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to provide a halt station at Mahisasur, between Mahipal Halt and Manigram stations on the B.A.K. Loop of Howrah Division; and

(b) if so, by when this provision will be effective?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) At present t..cre is no proposal to provide & halt station at Mahisasur.

(b)^Does not arise.

OIL EXPLORATION IN HIMACHAL PRADESH

871. SHRI JAGAN NATH BHARD-WAJ : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether drilling for oil exploration at village Changar Talai near Balaknath Temple in District Hamirpur in Himachal Pradesh has since been started; and

(b) if not, when it is prepesed to be started?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHE-MICALS (SHRI DALBIR SINGH) : (a). No, Sir.

(b) A feasibility report prepared after a detailed survey is presently under consideration by the O.N.G.C.

ASSETS OF TOP INDUSTRIAL HOUSES

872. DR. B. V. SINGH : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) what are the total assets, loans, debentures, ordinary shares and preference shares of the top 20 Industrial Houses, as defined by the Industrial Licensing Policy Inquiry Committee;

(b) what are the investments made by the Central Government, nationalised banks, L.I.C. and similar institutions in the shape of loans, debentures, ordinary shares and preference shares in these 30 top Industrial Houses; and

(c) what are the non-resid;ntial holdings in the form of loans, debentures, ordinary shares and preference shares of these Houses?

THE MINISTER OF STATE, IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI D.R. CHA-VAN): Information is being collected and! will be laid on the Table of the House.